

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2011

Dated : 6th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Indowind Energy Limited

... Appellant(s)

Versus

Karnataka Electricity Regulatory Comm. & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Sanjeev Kr. Saxena
Counsel for the Respondent(s): Mr. Raghavendra S. Srivatsa

ORDER

The learned counsel for the respondent submits that he would file counter by 07.09.2011 after serving copy on the other side.

Post the matter for hearing on **21.09.2011**. In the meantime rejoinder, if any, be filed.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS